

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/11052 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the 19th November, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/WKA/2023/CL-SL/3/127-129 dtd. 12.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.11.2024, along with station leave permission from the evening of 14.11.2024 till the morning of 18.11.2024.** The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/11053 /A dated , 19-11-24

Copy to :

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

